

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 210
Cont. A No. 02/425/JPR/2022
Under Section 425 of
Companies Act, 2013

In the matter of:

Sahil Goyal

...Petitioner

Versus

Basant Kumar Goyal and Ors.

...Respondents

Due to paucity of time, the matter could not be taken up. Post the matter to 23.01.2023.



**(Prabhu Dayal Sewda)
Court Officer**

December 07, 2022